

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4998/2007

(From the judgement and order dated 01/12/2006 in SA No.219/2002  
of The HIGH COURT OF PATNA)

LAXMI RAM & ORS.

Petitioner(s)

VERSUS

BIETSHWAR & ORS.

Respondent(s)

Date: 26/03/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Kundan Bahadur Singh,Adv.

Mr. Kumar Parimal,Adv.

Mr. P.V. Yogeswaran,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

[ T.I. Rajput ]

A.R.-cum-P.S.

[ Khushi Ram ]

Court Master